GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1390 ANSWERED ON 29/07/2025

ENHANCEMENT OF CENTRAL ASSISTANCE UNDER PMAY-G

1390. Shri Kodikunnil Suresh:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the current central assistance provided under the Pradhan MantriAwasYojana -Gramin (PMAY-G) is insufficient for the construction of a basic pucca house;
- (b) whether any proposal is under consideration to increase the central share of assistance to align with rising construction costs;
- (c) if so, the details thereof and proposed timeline for such a revision; and
- (d) the details of allocation of funds made under PMAY-G for the current financial year, State-wise, particularly for Kerala?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households. The target under the PMAY-G was construction of 2.95 crorepucca houses with basic amenities by March, 2024. The Union Cabinet approved the implementation of the Pradhan MantriAwaasYojana- Gramin (PMAY-G) for construction of 2 crore additional houses for the next five years i.e. from financial year 2024-2025 to 2028-29 with existing unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern Region (NER) States and Hilly States(including UTs of J&K and Ladakh). In addition to the unit assistance, the beneficiaries are facilitated with 90/95 man days of unskilled labour wages at current rates through mandatory convergence with Mahatma Gandhi National Rural Employment Guarantee

Scheme (MGNREGS). Support of Rs.12,000/- for construction of toilet is also provided through Swachh Bharat Mission – Gramin (SBM-G), MGNREGS or other dedicated source of funding.

The Union Cabinet has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses. The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry for increasing the unit assistance.

(d): As per the guidelines of the scheme, at the onset of the Financial Year, the Annual Financial Allocation is decided for each State/UT on the basis of previous year's performances - houses pending for completion and utilization of available funds & targets allocated in the current year. The allocation of targets and budget is given to the States/UTs every financial year based on the Annual Action Plan submitted by the respective State/ UT Government. During the current year, as on 17.06.2025 funds have been allocated to 18 States which have been allocated targets under new phase of the scheme. The state-wise details of tentative annual financial allocation for the financial year 2025-26 as on 17.06.2025 under PMAY-G are given in Annexure.

Annexure referred to in reply to part (d) of LokSabhaUnstarred Question No. 1390 to be answered on 29.7.2025 regarding ENHANCEMENT OF CENTRAL ASSISTANCE UNDER PMAY-G

State-wise details of tentative annual financial allocation for the financial year 2025-26 as on 17.06.2025 under PMAY-G

(Rs in cr)

S.	Name of the	Tentative Annual Financial Allocation for the
No.	State/UTs	Financial Year 2025-26 as on 17.06.2025
1	Assam	5470.51
2	Bihar	4503.34
3	Chhattisgarh	4087.15
4	Gujarat	736.04
5	Haryana	312.85
6	Himachal Pradesh	217.23
7	Jharkhand	1522.55
8	Kerala	1021.70
9	Madhya Pradesh	8083.79
10	Maharashtra	12698.02
11	Manipur	46.18
12	Odisha	474.11
13	Punjab	173.19
14	Rajasthan	3291.37
15	Tamil Nadu	1047.35
16	Uttar Pradesh	287.58
17	Andhra Pradesh	3.70
18	Karnataka	3497.93
Total		47474.58
